

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 2358**

**TO BE ANSWERED ON THE 6<sup>TH</sup> AUGUST, 2024/ SHRAVAN 15, 1946 (SAKA)**

**BENEFITS TO EX-PARAMILITARY PERSONNEL**

**2358 SHRI AZAD KIRTI JHA:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) whether the Government received any memorandum from the Ex-Paramilitary Forces Welfare Association regarding the establishment of a welfare board aimed at the welfare and rehabilitation of retirees and martyrs' families;**

**(b) if so, the details thereof;**

**(c) whether the Government received any proposal from the aforementioned Association for reconsidering the establishment of an "Ardh Sena Flag Day Fund" similar to the "Sena Flag Day";**

**(d) if so, the action taken by the Government in this regard and the position of the proposal's approval;**

**(e) whether the Government restored the Old Pension Scheme (OPS) to CAPF personnel; and**

**(f) if so, the details thereof and if not, the reasons therefor?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI NITYANAND RAI)**

**(a) & (b): The Ministry has already established the Welfare and Rehabilitation Board (WARB) to look after the welfare and rehabilitation of retired CAPFs personnel and their families including Next of Kin (NoKs) of**

**deceased/disabled personnel. Welfare and Rehabilitation Board (WARB) has further designated State Welfare Officers (SWOs) and District Welfare Officers (DWOs) in States/UTs.**

**(c) & (d): There is no common flag representing all Central Armed Police Forces (CAPFs) & Assam Rifles (AR). Each CAPF has its own flag and celebrates its raising day separately.**

**(e) & (f): The issue/matter is presently sub-judice and is pending adjudication before Hon'ble Supreme Court.**

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